


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

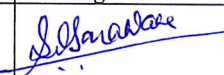
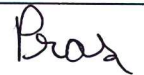

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 173,207,364,402,408,409 & 410/2018 in CP(IB) No. 282/7/HDB/2017
NAME OF THE COMPANY	Sevenhills Healthcare Private Limited
NAME OF THE PETITIONER(S)	Axis Bank Limited
NAME OF THE RESPONDENT(S)	Sevenhills Healthcare Private Limited
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Adv Suresh Sonawane for Applicant in IANO-207/2018 m.c.m.	Dy Law Officer m.c.m.	Sonawane.Suresh.2018@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Adv Suresh Dilip Sonawane for Respondt in CP NO- 282/7/HDB/2017 for m.c.m.	Dy Law Officer m.c.m.	sonawanesuresh2018@gmail.com	
Co. Sri Prasa & Pratham Reddy for I.A. 402/18	Adv	9951402522 prasen@qulegal.com	
Avinash Desai } Adv for Kopal Saweff } coc / JM Financial Shan Bottenala }		avinash@desailawoffice.com	

**ORDER**

Counsel representing RP present in IA 408/2018. For hearing submissions matter adjourned at their request. Counsel for the Applicant present in IA 410/2018. Counter filed by RP. Call this matter along with IA's filed by the Applicant for impleading as a party. For filing counters time is enlarged at request. Applicant in IA 364 present. Counter filed. For hearing, at request matter adjourned. Matter is adjourned at request in IA 402/2018. Put up along with IA 364/2018. Applicant in IA 207/2018 present. RP present. For hearing submissions matter adjourned at their request. Put up the matter on 23.10.2018.

  
MEMBER JUDICIAL